

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

23.

**IA-2931, 2940, 4093, 4146 & 4357/2023,  
CONT.A./16/2023 in C.P.(IB)/760(MB)/2021**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **26.06.2024**

NAME OF THE PARTIES:

State Bank of India

Vs

Aaj Ka Anand Papers Limited

SECTION: 7, 60(5) OF INSOLVENCY AND BANKRUPTCY CODE, 2016. Rule 11 of NCLT Rules, 2016

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**ORDER**

1. **IA-2931/2023:** Mr. Rahul Dev a/w Ms. Priyanka Shetty, Mr. Arjun Amin and Avina Karnad i/b Argus Partners, Ld. Counsel for the Applicant present. Mr. Mayank Bagla a/w Ms. Lakshita Patyal i/b Nidhi Chheda, Ld. Counsel for R1-R3 present.
2. **IA-2940/2023:** Mr. Rahul Dev a/w Ms. Priyanka Shetty, Mr. Arjun Amin and Avina Karnad i/b Argus Partners, Ld. Counsel for the Applicant present. Mr. Ibrahim Shaikh i/b Vaish Associates, Ld. Counsel for R8 present. Ms. Prachi Wazalwar a/w Mr. Shawn Fernandes, Ld. Counsel for R10 & R11. Mr. Mayank Bagla a/w Ms. Lakshita Patyal i/b Nidhi Chheda, Ld. Counsel for R12-R14 present. Mr. Rishabh Chandra, Ld. Counsel for R9 in IA-2940/2023 present.
3. **IA-4357/2023:** Mr. Rahul Dev a/w Ms. Priyanka Shetty, Mr. Arjun Amin and Avina Karnad i/b Argus Partners, Ld. Counsel for the Applicant present. Ms. Vaishali Bhilare, Ld. Counsel for R1 present. Mr. Mayank Bagla a/w Ms. Lakshita Patyal i/b Nidhi Chheda, Ld. Counsel for R3, R6&R7 present.

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**IA-2931, 2940, 4093, 4146 & 4357/2023,  
CONT.A./16/2023 in C.P.(IB)/760(MB)/2021  
: 2 :**

One week's time, as final chance, is given to R7 to file reply in this IA. If fails to file reply within one week, the right to file reply will be forfeited and matter will be decided on merits.

4. **IA-4093/2023:** Mr. Rahul Dev a/w Ms. Priyanka Shetty, Mr. Arjun Amin and Avina Karnad i/b Argus Partners, Ld. Counsel for the Applicant present. Mr. Mayank Bagla a/w Ms. Lakshita Patyal i/b Nidhi Chheda, Ld. Counsel for R1, R2&R3 in IA-4093/2023 present.

Registry is directed to issue fresh court notice to R6 to R11 and to place on record copy of notice a/w tracking report on the next date of hearing.

Counsel for the suspended board of directors in IA-2931, 2940, 4093, 4357/2023 and submits that he wishes to file an affidavit stating that IA-908/2023 filed by them may be treated as reply to these four IAs.

5. **CONT.A./16/2023:** Mr. Rahul Dev a/w Ms. Priyanka Shetty, Mr. Arjun Amin and Avina Karnad i/b Argus Partners, Ld. Counsel for the Applicant present.

Registry is directed to issue fresh court notice to R1 to R5 and place on record the copy of notice a/w tracking report on the next date of hearing.

6. **IA-4146/2023:** Ms. Prachi Wazalwar a/w Mr. Shawn Fernandes, Ld. Counsel for Applicant in IA-4146/2023 present. Mr. Raheel Dev a/w Ms. Priyanka Shetty, Mr. Arjun Amin and Avina Karnad i/b Argus Partners, Ld. Counsel for R1 present.

7. List all the above six matters on **12.08.2024**.

Sd/-  
**ANU JAGMOHAN SINGH**  
**Member (Technical)**

Sd/-  
**KISHORE VEMULAPALLI**  
**Member (Judicial)**